F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.12.2025

ORDER NO. 219 of 2025 (Revised)

Hon'ble President is pleased to partially modify roster order no. 208 of 2025 from 01.12.2025 to 03.12.2025 for CESTAT, New Delhi as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. S. S. Garg, Hon'ble Member (Judicial) and	Customs and Excise Division Bench
01.12.2025	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	matters
to	Ms. Binu Tamta, Hon'ble Member (Judicial) and	Service Tax Division Bench matters
03.12.2025	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Dhruv Khurana) Assistant Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Assistant Registrar